

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S. No	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Muneesh Garg, ASJ-01 (POCSO)	Ms. Richa Parihar, ASJ, (FTSC) (POCSO)-01	Ms. Shilpi Jain, ASJ (FTSC) (POCSO)-02
2	Ms. Richa Parihar, ASJ, (FTSC) (POCSO)-01	Sh. Rajesh Kumar, ASJ (SC-POCSO)	Sh. Muneesh Garg, ASJ-01 (POCSO)
3	Ms. Shilpi Jain, ASJ (FTSC) (POCSO)-02	Sh. Muneesh Garg, ASJ-01 (POCSO)	Ms. Richa Parihar, ASJ, (FTSC) (POCSO)-01
4	Sh. Rajesh Kumar, ASJ (SC-POCSO)	Ms. Shilpi Jain, ASJ (FTSC) (POCSO)-02	Sh. Pawan Singh Rajawat, ASJ-02
5	Sh. Pawan Singh Rajawat, ASJ-02	Sh. Abhishek Goyal, ASJ-03	Sh. Joginder Prakash Nahar, ASJ (FTC)
6	Sh. Abhishek Goyal, ASJ-03	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Virender Kr. Kharta, ASJ (FTC)
7	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Raj Kumar, ASJ-05	Sh. Abhishek Goyal, ASJ-03
8	Sh. Raj Kumar, ASJ-05	Sh. Pawan Singh Rajawat, ASJ-02	Sh. Sunil Kumar, Spl.Judge (NDPS)
9	Sh. Sunil Kumar, Spl.Judge (NDPS)	Sh. Sanjeev Kumar-II, Spl. Judge (NDPS)	Sh. Vikrant Vaid, ASJ (Electricity Court-01)
10	Sh. Sanjeev Kumar-II, Spl. Judge (NDPS)	Sh. Sunil Kumar, Spl. Judge (NDPS)	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)
11	Sh. Vikrant Vaid, ASJ (Electricity Court-01)	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)	Sh. Sanjeev Kumar-II, Spl. Judge (NDPS)
12	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)	Sh. Vikrant Vaid, ASJ (Electricity Court-01)	Sh. Anuj Aggarwal, ASJ (Spl.FTC)
13	Sh. Anuj Aggarwal, ASJ (Spl.FTC)	Ms. Ritu Singh, ASJ (FTSC)(RC)	Ms. Priyanka Bhagat, ASJ (SC-RC)
14	Ms. Ritu Singh, ASJ (FTSC)(RC)	Ms. Priyanka Bhagat, ASJ (SC-RC)	Sh. Rajesh Kumar, ASJ (SC-POCSO)
15	Ms. Priyanka Bhagat, ASJ (SC-RC)	Sh. Anuj Aggarwal, ASJ (Spl.FTC)	Ms. Ritu Singh, ASJ (FTSC)(RC)
16	Sh. Joginder Prakash Nahar, ASJ (FTC)	Sh. Virender Kr. Kharta, ASJ (FTC)	Sh. Sushil Anuj Tyagi, ASJ-04
17	Sh. Virender Kr. Kharta, ASJ (FTC)	Sh. Joginder Prakash Nahar, ASJ (FTC)	Sh. Raj Kumar, ASJ-05

(Handwritten Signature)
19/23

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi

Dated 05 SEP 2023

No. 68080-68110 /F.1(3)/Gaz/2023

Sub:-Link ASJ (Central) Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
4. The AO(J)/AO/Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The P.S./Reader to the undersigned.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

(Handwritten Signature)

Principal District & Sessions Judge (HQs)

Delhi

2